Declaration or Assets and Liabilities

1. 2. 1	/		25
37	2026	1-	23
Year	202		

50(E	I, Naina kumatu son/daughter/wife of Shoce Manoj chaeidhar
A.	I, NOT NO
Wood &	Jaged 36 Years, belonging to BIHAR VIPHAN SABHA, PATNA
9 11.	service and presently working as A.S.D. given
· ''	2. [12] [13] [14] [15] [15] [15] [15] [15] [15] [15] [15
Ael	herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse

and dependants*;

Details of

(Assets in

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

1711

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	40,000	70,000	建筑		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies		\$,00,000			
(iii)	Bonds, Debentures and shares in Companies	50,000	1,00,000			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC(90,00) TATAAIA (80,000)	CE C			
(v)	Motor Vehicles (details of make, etc.)	BIK (- 70,000 Scooty 1,30,000	Four			
(vi)	Jewellery (give details of weight and value)	go Ich go Ich 800g Kilver	ico gun gori d			
vii)	claims / interests	T.V. W.W Fridge A.C (3,00,000)	1,00,000			change in

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.* Dependent here means a person substantially dependent on the income of the employee.

Naiva Kumary

[Note: Properties in joint ownership indicating the extent of joint ownership will have to be indicated]

also

	I. Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	Howikhur Armalt 136189 4			
(ii	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Para et	1,0			
(iii	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	MIL				
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	iii	Moder but Jeloused 2 houses			
(v)	Other (such as interest in property)	trin w.				
		MIL	NIL			

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	SBI Bounk	5 lakh
	(ii) Loans from financial institutions	NIL	NÍL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	10	* 11

Maira Kemary

	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	η	1)
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	, ,	11
	(f) Other dues, if any	11	: 11
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CUSPK388SR	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NI L	NIC
	(iii) Sales Tax [Only in case of proprietary business]	11-•	11
À	(iv) Property Tax		11

C Personal Detail	
GPF/CPF/PRAN No.	: 110164056528
Gender	:- [2] (M/F)
Date of Birth	: 05021994 (DD/MM/YYYY)
Class/Group	:- B (A/B/C)
Cadre	B.L.A. (A.S.O.)
	(Full Name e.g. B.A.S Bihar Administrative Service,
	B.S.S.:- Bihar Secretariat Service etc.)
	e timber <u>i kommente kommente kodina i u</u> pistjer i besti krej krej k
Home District	PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

	Signature: Naira Kuwary
	Name of Employee: NAINA KUMARI
PATH'A	Designation: A . S. O
11/2/2025	Department: Kary waln' stakka (BIHAR VIDAN)
Please sign each page of the	declaration. Asset declaration form must be A4 size

white paper with computer typed (single side) in prescribed format.

Naina Kumavy'

Place:

Note: